MOST IMMEDIATE REMINDER/FAX

No A-11019/01/2017-Ad.IV
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise and Customs)
****

6th Floor, HUDCO Vishala Building,
Bhikaji Cama Place, R.K Puram, New Delhi,
Dated: 14th February, 2017

To,

The Director General
Director General of Human Resource Development
Central Board of Excise and Customs
409/8, Deep Shikha Building, Rajendra Place,
New Delhi-110008

Subject: Representation regarding reorganisation/restructuring of CBEC

Sir,

I am directed to refer to Board’s letter of even number dated 27.01.2017 and subsequent D.O reminders dated 02.02.2017 and 10.02.2017 (copies enclosed) on the subject mentioned above and to say that information on the point no. (i) and point no. (ii), of letter dated 27.01.2017 has not been received so far. Member (A) has desired that maximum information may be obtained from field offices by 23.02.2017 so that at least a rough estimate of the time taken for the Direct Recruit Inspectors to reach Superintendent level may be submitted to Revenue Secretary.

2. It is, therefore, requested that the requisite information may be furnished to this office by 23.02.2017 positively.

Encl.: As above

Yours faithfully,

(Amarjit Singh)
Director (Ad. IV)
Copy to:

1. All Pr. Chief Commissioners / Chief Commissioners/ Commissioners/ Directors General / Directorates, CBEC with the request that the information/details on the points may be submitted directly to ADG (HRM), for the DGHRD by the prescribed time.
2. Shri Sanjeev Kumar Singh, Joint Director (HRM), DGHRD, CBEC
3. Web Manager, CBEC for uploading the same on website

(Amarjit Singh)
Director (Ad. IV)
D.O No. 11019/01/2017-Ad.IVA

New Delhi, dated 2nd February, 2017

Dear

Kindly refer to Board’s letter of even number dated 27.01.2017 (copy enclosed) in connection with points raised in a representation relating to reorganisation/restructuring of CBEC. (Copy enclosed)

2. Revenue Secretary has desired to know the information/details in the matter in respect of all Commissioners/Zones immediately.

3. I shall be grateful if you could arrange to compile the information and send the same to the Board at the earliest.

With regards,

Yours sincerely,

(Sanjiv Kumar)

Shri Sunil Kumar Sawhney,
Director General,
Directorate General of Human Resource Development,
Customs & Central Excise,
C-4, West Wing, Ground Floor,
IRCON Building, District Centre Saket,
New Delhi – 110017.

Encl: As above.

Copy to:
1. Shri Sanjeev Kumar Singh, Joint Director(HRM), DGHRD, CBEC, 409/8, Deepshikha Building, Rajendra Place, New Delhi-110008.- The consolidated information may be furnished to the Board.

2. All Principal Chief Commissioners/Chief Commissioners/Directors General/Commissioners, CBEC.

Issued with Encl. By Speed Post

155, North Block New Delhi-110001 Fax : 23092984 E-mail : jsadm-cbec@nic.in
D.O. No. A-11019/01/2017-Ad.IV

Dated 10th February, 2017

Dear Shri Sunil Kumar Sawhney,

Kindly refer to the Board’s letter of even number dated 27.01.2017 and subsequent reminder dated 02.02.2017 in connection with points raised in a representation relating to reorganisation/restructuring of CBEC.

2. Revenue Secretary has desired to know the information/details in the matter in respect to all Commissioners/Zones immediately.

3. I shall be grateful if you could arrange to compile the information and send the same to the Board within the next 10 days.

With regards,

Yours sincerely,

(Vanaja N. Sarna)

Shri Sunil Kumar Sawhney,
Director General,
Directorate General of Human Resource Development,
Customs & Central Excise,
C-4, West Wing, Ground Floor,
IRCON Building, District Centre Saket,
New Delhi – 110017.

Encl: As above.

Copy to:
1. Shri Sanjeev Kumar Singh, Joint Director(HRM), DGHRD, CBEC, 409/8, Deepshikha Building, Rajendra Place, New Delhi-110008. - The consolidated information may be furnished to the Board.
2. All Principal Chief Commissioners/Chief Commissioners/Directors General/Commissioners, CBEC.